

FELICITATION DELIVERED BY HON'BLE MR. JUSTICE R.K. AGRAWAL ON THE INAUGURATION OF SPECIAL PROGRAMME FOR ALL DISTRICT JUDGES AND CHIEF JUDICIAL MAGISTRATES ON EFFECTIVE DISTRICT ADMINISTRATION AND COURT MANAGEMENT - 15.6.2013 - 09.30 AM

Respected Hon'ble Mr. Justice P. Sathasivam, Hon'ble Mr. Justice Ibrahim Kalifulla and Hon'ble Mr. Justice Dipak Misra, Judges, Supreme Court of India, my brother Mr. Justice Eliphe Dharma Rao, the President and Board of Governors of Tamil Nadu State Judicial Academy, Sister and Brother Judges, other distinguished guests, ladies and gentlemen,

Good Morning to all of you,

We have in our midst Hon'ble Mr. Justice P. Sathasivam, who is going to be our Hon'ble Chief Justice of India very shortly. The trainees of this Special Programme are indeed fortunate to hear the Presidential Address from His Lordship, who has got a vast experience in dealing with various matters as an Advocate as well as a Judge. We were benefited with His Lordship's address on 23.3.2013 to the District Judges on the

Role of Courts on Women and Children and now we eagerly await to hear His Lordship on the Effective District Administration and Court Management.

The trainees here are most responsible persons in the wheels of justice for they are the heads of district judiciary. In performing their duties, they should always bear in mind the plight of litigants who knock the doors of justice after exhausting other means to solve their issues. Your judgments or orders will wipe out the tear of only one side and the other side will still remain unsatisfied. Though, we cannot help that situation on the judicial side, what we, as administrators, can do is to increase the quality of our service delivery. You can minimise their burden by expediting the administrative functions so that at the end of the day, the other side also goes home with a smile on his face.

With a view to improve the quality of judicial performance, the Judicial Academy has been helping, through its various programmes, all the Judicial Officers to acquire the tools for professional competence. Now, to improve the quality of administrative structure in the District Judiciary, the President

and the Board of Governors have designed this Special Programme. As the District Head of the Judiciary, your responsibility, not only on the judicial side but also on the administrative side, has increased manifold. To effectively discharge your administrative responsibilities, you must have thorough knowledge on record management, registry management and practice, team leadership between the judicial officers and court staff, communication skills and computer skills. We are giving you broad outlines on these issues through these Lectures and also in the Reading Material, to be released shortly, which consists of articles by eminent Judges on District Court Administration, Disciplinary Proceedings, Inspection of Courts, Role of District Judge, Legal Aid, Budget Preparation and Important Circulars of the High Court. All this has been possible only because of the untiring efforts of my sister Mrs. Justice R. Banumathi, the Members of the Board of Governors, the Director of this Academy and the dedicated team work.

I request all of you to participate in this Special Programme attentively and go through the Reading Material,

prepared painstakingly by the Tamil Nadu State Judicial Academy. This training will help you in toning up the administration ultimately benefitting the litigants at large.

With a view not to prolongate your wait to hear eminent speakers after me, I resume my seat,

Thanking you all
